

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01**

No. HHC/GAZ/14-53/74-V-

Dated Shimla, the 27<sup>th</sup> April, 2013

**NOTIFICATION**

In the interest of administration, the following transfers and postings of the members of the H.P. Judicial Service are hereby ordered:-

1. Sh. J.S. Mahantan, Legal Advisor to the Hon'ble Lokayukta, Himachal Pradesh, Shimla will remain posted as such in the State Lokayukta, Himachal Pradesh, Shimla
2. Sh. Chirag Bhanu Singh, LR-cum- Secretary (Law) to the Government of Himachal Pradesh will remain posted as such in the State Law Department.
3. Sh. J.K. Sharma, Director, H.P. Judicial Academy, Shimla will remain posted as such in the H.P. Judicial Academy, Shimla.
4. Sh. Yashwant Singh, Additional District and Sessions Judge, Una is transferred and posted as Member Secretary, H.P.State Legal Services, Authority, Shimla/Coordinator, Main Mediation Centre, H.P. High Court, Shimla.
5. Sh. Rajinder Kumar Sharma, Additional District and Sessions Judge (II), Kangra at Dharamshala is transferred and posted as Special Secretary (Law) to the Government of Himachal Pradesh, Shimla in the State Law Department.
6. Sh. Madan Kumar, Civil Judge(Sr. Division)-cum-CJM, Mandi is transferred and posted as Additional Secretary(Law) to the Government of Himachal Pradesh, Shimla in the State Law Department..
7. Ms. Anuja Sood, Civil Judge (Sr. Division)-cum-JMIC, Theog is transferred and posted as Joint Director in the H.P. Judicial Academy, Shimla.
8. Ms. Sheetal Sharma, Deputy Director, H.P.Judicial Academy, Shimla will remain posted as such in the H.P. Judicial Academy, Shimla.
9. Shri Aslam Beg, Civil Judge (Jr. Division)-cum-JMIC(II), Dehra is transferred and posted as Administrator-Coordinator, Main Mediation Centre, H.P. High Court, Shimla.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01**

No. HHC/GAZ/14-53/74-V-

Dated Shimla, the 29<sup>th</sup> April, 2013

**NOTIFICATION**

In partial modification of this Registry notification No.HHC/GAZ/14-53/74-V-11689-11711 dated 27.4.2013 and in the interest of administration, the following transfers and postings of the members of the H.P. Judicial Service are hereby ordered:-

1. Sh. J.S. Mahantan, Legal Advisor to the Hon'ble Lokayukta, Himachal Pradesh, Shimla will remain posted as such in the State Lokayukta, Himachal Pradesh, Shimla
2. Sh. Chirag Bhanu Singh, LR-cum- Secretary (Law) to the Government of Himachal Pradesh will remain posted as such in the State Law Department.
3. Sh. J.K. Sharma, Director, H.P. Judicial Academy, Shimla will remain posted as such in the H.P. Judicial Academy, Shimla.
4. Sh. Yashwant Singh, Additional District and Sessions Judge, Una is transferred and posted as Member Secretary, H.P.State Legal Services, Authority, Shimla/Coordinator, Main Mediation Centre, H.P. High Court, Shimla.
5. Sh. Rajinder Kumar Sharma, Additional District and Sessions Judge (II),Kangra at Dharamshala is transferred and posted as Special Secretary(Law) to the Government of Himachal Pradesh, Shimla in the State Law Department.
6. Sh. Madan Kumar, Civil Judge(Sr. Division)-cum-CJM, Mandi is transferred and posted as Additional Secretary(Law) to the Government of Himachal Pradesh, Shimla in the State Law Department.
7. Ms. Anuja Sood, Civil Judge (Sr. Division)-cum-JMIC, Theog is transferred and posted as Joint Director in the H.P. Judicial Academy, Shimla.
8. Ms. Sheetal Sharma, Deputy Director, H.P.Judicial Academy, Shimla will remain posted as such in the H.P. Judicial Academy, Shimla.
9. Shri Aslam Beg, Civil Judge (Jr. Division)-cum-JMIC(II), Dehra is transferred and posted as Administrator-Assistant Coordinator, Main Mediation Centre, H.P. High Court, Shimla.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**